

(24)


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
(SINGLE BENCH)**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.679/9/HDB/2019
NAME OF THE COMPANY	Tata Projects Ltd
NAME OF THE PETITIONER(S)	Nexo Industries Pvt Ltd
NAME OF THE RESPONDENT(S)	Tata Projects Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dwya Munde	Adv.	9849013595	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kajal Kumari	Adv	9908060875	K

ORDER

Counsel for Operational Creditor is present.

Counsel for Corporate Debtor is present.

Cost paid. Already reply / counter was filed. For filing rejoinder, if any, list it on 12.02.2020.


Member (J)

Syamala